

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 1024/(MAH)/2017
MA No.376/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2017

NAME OF THE PARTIES: Punjab National Bank
V/s.
Charbhuja Industries Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	VINEET.N	ADVOCATE	
	JAGTAP	FOR	
	1/b	PETITIONER	
	NEHA JAGTAP		
	ASS		

ORDER

MA 376/2017 IN CP 1024/I&BC/NCLT/MB/MAH/2017

At request of the parties, list this matter for tomorrow i.e. 19.9.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)